

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No.9035/2013

SAVITRI BAI & ANR.

Appellant(s)

VERSUS

SAVITRI BAI

Respondent(s)

([PART-HEARD BY : HON'BLE SANJAY KAROL AND HON'BLE SANJAY KUMAR,
JJ.])

Date : 15-02-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

Ms. Meenakshi Arora, Sr. Adv.
Mr. Sunil Singh Parihar, Adv.
Mr. C. Chaube, Adv.
Mr. Nanakey Kalra, Adv.
Ms. Awantika Manohar, AOR

For Respondent(s)

Mr. N.K. Mody, Sr. Adv.
Mr. Akshat Shrivastava, AOR
Mrs. Pooja Shrivastava, Adv.UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned counsel for the appellants and learned Senior counsel for the sole respondent at length.
2. Arguments concluded.
3. Judgment is reserved.
4. It shall be open for the parties to place on record their respective written submissions within one week from today.
5. Ms. Meenakshi Arora, learned Senior counsel states that the complete and legible photo copy of the 'Will' (Exhibit 'D1') shall be placed along with written submissions.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(BEENA JOLLY)
COURT MASTER (NSH)